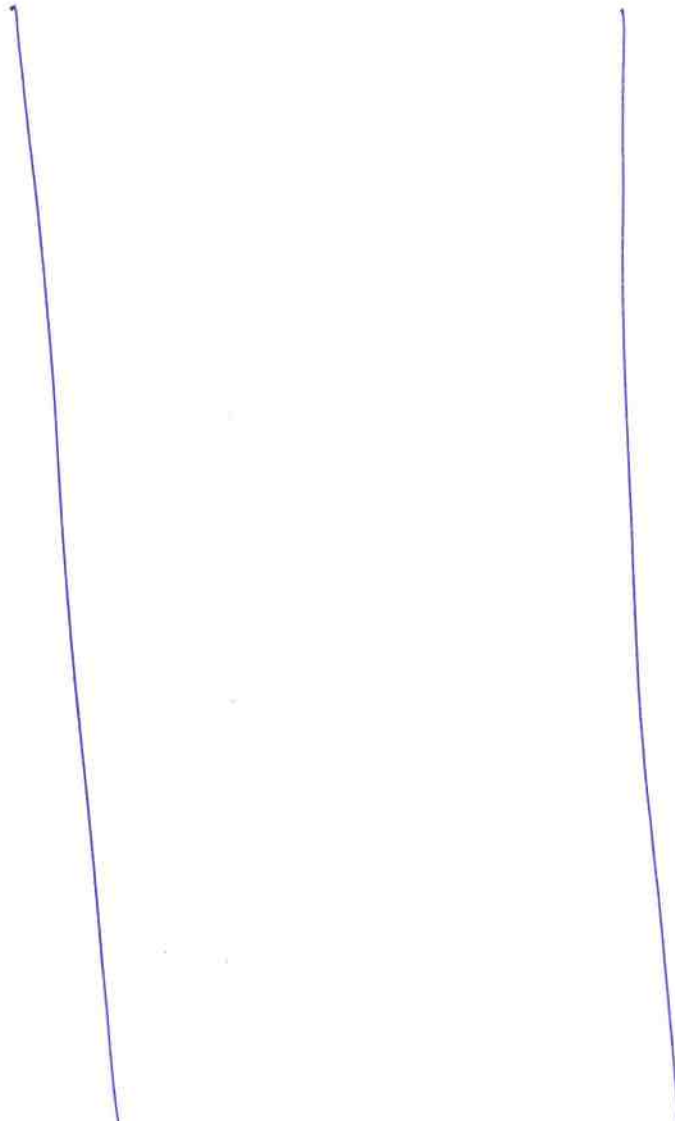


**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 09.02.2021
at 02.00 P.M. THROUGH VIDEO CONFERENCING.**

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : CA/1431/2019
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Exceed Technologies Pvt Ltd
NAME OF THE RESPONDENT(S) : ROC Chennai
UNDER SECTION : Sec.252 of CA 2013



MA/242/2020 IN CA/1431/2019

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CA/1431/2019

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ORDER

Learned Counsel for Petitioner Company Mr. Rajkumar Jhabakh is present through video conferencing platform.

It is represented by Learned Counsel for Petitioner Company that in relation to the Application seeking substituted service, the same has been e-filed, however, the physical copy is not being accepted without the specific direction from this Tribunal, according to the Learned Counsel for Petitioner Company.

Let the physical copies of the said Applications be accepted by the **Registry** and place the same before this Tribunal on the next date of hearing.

Post this matter on **23.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)